

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
C.P. (IB)/164(AHM)2024

Proceedings under Section 59(7) IBC

IN THE MATTER OF:

CS & IP Amrish Gandhi The Voluntary Liquidator of
M.S.V.Alloys Private Limited

.....**Applicant**

.....**Respondent**

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Darsha Pathak a.w Amrish Gandhi, PCS

For the Respondent :

ORDER

Applicant is directed to issue notice upon respondents.

List for further consideration on 06.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)